

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**[Civil Miscellaneous Appellate Jurisdiction]**

**M.A. No. 639 of 2018**

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**CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through :-Video Conferencing)**

.....  
For the Appellant(s) : Mr. Ashutosh Anand, Advocate.  
For the Respondent(s) :  
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05 / 13.04.2021. Learned counsel for the appellant, Mr. Ashutosh Anand has submitted that one week's time may be granted in this case so as to verify the records.

Considering the same, put up this case in the next week.

**(Kailash Prasad Deo, J.)**

Sandeep/